

GOVERNMENT OF INDIA
MINISTRY OF AGRICULTURE AND FARMERS WELFARE
DEPARTMENT OF AGRICULTURE AND FARMERS WELFARE

LOK SABHA
STARRED QUESTION NO. 30

TO BE ANSWERED ON THE 04TH FEBRUARY, 2025

FARMER PRODUCER ORGANISATIONS

*30. SHRI DUSHYANT SINGH:

Will the Minister of AGRICULTURE AND FARMERS WELFARE कृषि एवं किसान कल्याण मंत्री be pleased to state:

- (a) whether the Government is implementing any policy initiatives to support Farmer Producer Organizations (FPOs) throughout the country, if so, the details thereof including the agencies tasked with these initiatives and if not, the reasons therefor;
- (b) the details of specific programmes that are being put in place to strengthen market linkages for FPOs and assist them along with the work done under the same;
- (c) whether the Government is planning to increase financial assistance or subsidies for FPOs to enhance their operational capabilities, if so, the details thereof and if not, the reasons therefor;
- (d) the details of measures being considered to promote private sector investment in FPOs including potential partnerships and funding opportunities along with the agencies facilitating these efforts; and
- (e) the details of the FPOs registered in Jhalawar-Baran Constituency of Rajasthan along with the subsidies or financial assistance being provided by the Government indicating the agencies responsible for these programmes?

ANSWER

THE MINISTER OF AGRICULTURE AND FARMERS WELFARE
कृषि एवं किसान कल्याण मंत्री (SHRI SHIVRAJ SINGH CHOUHAN)

(a) to (e): A statement is laid on the Table of the House.

STATEMENT IN RESPECT OF PARTS (a) TO (e) OF THE LOK SABHA STARRED QUESTION NO. 30 FOR 04TH FEBRUARY, 2025 REGARDING FARMER PRODUCER ORGANISATIONS.

(a): The Government of India is implementing Central Sector Scheme for “Formation and Promotion of 10,000 Farmer Producer Organizations (FPOs)”, to form and promote 10,000 new FPOs with a total budgetary outlay of Rs.6865 crores. The scheme was launched in 2020. It aims to collective’s farmers in order to enhance bargaining power, leverage economies of scale, reduce cost of production and enhancing farmers’ incomes through aggregation of their agricultural produce.

Formation and Promotion of FPOs is being done through 14 Implementing Agencies (IAs) which have engaged Cluster Based Business Organizations (CBBOs) and Value Chain Organizations (VCOs) to form and provide professional handholding support to FPOs for a period of 5 years. As on 31.12.2024, 9268 FPOs have been registered.

FPOs are provided financial assistance upto Rs.18 lakh per FPO over 3 years. Matching equity grant upto Rs. 2,000 per farmer member of FPO upto a limit of Rs.15 lakh per FPO and a credit guarantee facility upto Rs.2 crore of project loan per FPO from eligible lending institution are also available under the scheme.

Government is also implementing Mission Organic Value Chain Development for North Eastern Region (MOVCDNER) scheme for development of certified organic production clusters in value chain mode. As on 31.12.2024, 434 FPOs have been registered.

(b): Under the 10,000 FPOs scheme, the CBBOs are providing support for market linkages with buyers/ processors etc as may be necessary to ensure long-term sustainability of FPOs. Further, FPOs are exposed to the different marketing opportunities available outside traditional mandi system or local markets to access the wider geographies and fetch remunerative prices through digital platforms. Open Network for Digital Commerce (ONDC) and Government e Marketplace (GeM) platforms are available to FPOs. So far, 7901 FPOs were on boarded on ONDC and 216 FPOs on GeM portal. Further, 4362 FPOs have been onboarded on e-NAM platform. FPOs are also facilitated to participate in melas and exhibitions to connect directly with buyers and exhibit their produce and products.

(c): FPOs can also avail financial assistance from various schemes of Government of India viz., Agriculture Infrastructure Fund (AIF), Paramparagat Krishi Vikas Yojana (PKVY) for promotion of organic farming and natural farming, Sub-Mission on Agricultural Mechanization (SMAM), Agricultural Marketing Infrastructure (AMI), Mission for Integrated Development of Horticulture (MIDH) Scheme and Rashtriya Krishi Vikas Yojana (RKVY).

(d): Industries are supporting FPOs in input dealerships, procurement of whole-sale agro produce and marketing of processed commodities. Under 10,000 FPOs scheme, Value Chain organizations (VCOs) are forming and promoting FPOs without taking CBBO cost. These VCOs are ensuring appropriate processing and assured market linkage opportunities to FPOs.

(e): 43 FPOs are registered under 10,000 FPOs scheme in Jhalawar- Baran Constituency of Rajasthan and so far, Rs 5.31 crores have been released to said FPOs. Implementing agency (IAs) wise details of FPOs formed and fund released to FPOs in Jhalawar-Baran Constituency of Rajasthan under the 10,000 FPOs scheme is at Annexure-I.

Annexure - I

IA's wise details of FPOs registered and fund released to FPOs in Jhalawar-Baran Constituency of Rajasthan under the 10,000 FPOs scheme

Name of Implementing Agency (IA)	Name of Block	No. of FPOs formed & promoted by IA	Total Fund Released to FPO (In Rs Lakhs)
Small Farmers Agri-Business Consortium (SFAC)	Anta	3	351.9
	Baran	3	
	Chhabra	3	
	Chhipabarod	3	
	Mangrol	2	
	Kishanganj	3	
	Atru	1	
	Shahbad	2	
	Khanpur	1	
	Bakani	1	
	Aklera	1	
	Pirawa HQ Sunel	1	
	Dag	1	
Bhawanimandi	1		
Foundation for Development of Rural Value Chains (FDRVC (MoRD-NRLM))	Manoharthana	1	66.24
	Jhalarapatan	1	
	Pirawa HQ Sunel	2	
	Shahbad	1	
	Atru	1	
National Agricultural Cooperative Marketing Federation of India (NAFED)	Kishanganj	1	71.64
	Atru	1	
	Shahbad	1	
	Bhawanimandi	1	
National Bank for Agriculture and Rural Development (NABARD)	Bakani	1	41.7
	Dag	1	
	Jhalarapatan	1	
	Manoharthana	1	
	Pirawa HQ Sunel	1	
	Aklera	1	
	Khanpur	1	
Total		43	531.48
